

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 04**  
**(IB)-275(ND)/2019**

**IN THE MATTER OF:**

|                                   |     |                      |
|-----------------------------------|-----|----------------------|
| Central Bank of India             | ... | Applicant/Petitioner |
| Vs                                |     |                      |
| M/s. Abhinav Steel and Power Ltd. | ... | Respondent           |

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 09.03.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**DR. V. K. SUBBURAJ**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Mr. G. P. Madaan Advocate

**ORDER**

**IA-1123/2021**

No one has put in appearance in respect of applicant. Ld. Counsel for the Resolution Professional is present.  
List on 06.04.2021.

**CP. No. (IB)-275(ND)/2019**

All the applications posted for hearing on 05.04.2021 are hereby rescheduled to 06.04.2021.

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**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

-sd-

**(DR. V. K. SUBBURAJ)**  
**MEMBER (TECHNICAL)**